

*[Translation]***Asylums for Leprosy Patients in States**

6430 SHRI HARISH RAWAT Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether Government propose to set up asylums in each State for keeping leprosy patients there and

(b) if so, the number of such asylums likely to be set up in Uttar Pradesh during the year?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) No Sir

(b) Does not arise

Dhobi Ghats in Delhi

6432 DR BENGALI SINGH Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the number of Government build Dhobi-ghats for the washermen in Union Territory of Delhi

(b) whether Government propose to construct more Dhobi ghats in view of the increasing population and

(c) if so the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) (a) to (c) According to Delhi Administration total number of Dhobi Ghats constructed by the Local bodies is 69. Another Dhobi Ghat in Bapa Nagar is under construction

*[English]***Committee on Modernisation of Mills of Eastern Region**

6434 SHRIV SREENIVASA PRASAD Will the Minister of TEXTILES be pleased to state

(a) whether Government constituted a committee of modernisation and amalgamation of mills in the eastern region under the National Textile Corporation,

(b) whether the report of the Committee has since been received, and

(c) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) to (c) No Sir However Government have constituted a Committee comprising of chief Secretary, Government of West Bengal and Chairman-cum-Managing Director, National Textile Corporation (holding Company), New Delhi with the objective of looking into the various problems of NTC mills located in West Bengal and to suggest remedial measures

The terms of reference and objectives of the Committee shall be as follows -

(i) Identification of the reasons contributing towards cash losses and net losses suffered by these mills during the last five years,

(ii) Identification of reason for low percentage utilisation of spinning and processing capacities, low yarn production and low market yarn sale

(iii) Identification of other specific prob-

lems faced by the NTC Mills in West Bengal,

- (iv) Identification of yarn requirements of the decentralised sector in West Bengal and suggestions regarding means to improve quality and quantity of yarn production by the NTC mills with a view to cater to the requirements of the decentralised sector in the State/region and
- (v) Recommendations for future course of action, regarding points (i), (ii), (iii) and (iv) above as well as any other related aspects in the form of short-term remedial measures as well as long-term plans so as to ensure the economic viability of NTC subsidiary's operations in West Bengal keeping in view the market requirements

The Committee has not yet submitted its Report to the Government

Social Control Over Health Services

6435 SHRI P R KUMARAMANGALAM Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether Government propose to strengthen the social control over health services as a welfare measures and

(b) if so, the details of steps proposed to be taken in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD) (a) and (b) Government is committed to provide Health Services to the weaker sec-

tions specially in remote and rural areas and strengthening of social control over Health Services is one of the measures to which Government attaches high priority Details are being worked out in consultation with the State Governments

Handloom Weavers

6436 SHRI HETRAM Will the Minister of TEXTILES be pleased to state

(a) whether Government have conducted any study about the socio economic conditions of handloom weavers in the country,

(b) if so, the details thereof

(c) whether Government have undertaken any study about the prices of inputs, labour, middlemen margin and consumer price of handloom products particularly in the manufacturing of durrises and Khadi, and

(d) the steps taken by Government to ensure fair wages to handloom weavers and to cover the contract labour employed in this industry under ESI, EPF and other statutory safeguards?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) A census of handlooms at the national level covering interalia certain at on the socio-economic aspects of handloom weavers was conducted by the Government of India through the State Government during 1987-88

(b) The main findings of the census regarding handloom weavers in the country are as follows